

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s You Seung Sang Sa India Construction
Pvt Ltd

PETITION NUMBER : IBA/796/2020

APPLICATION NUMBER : a) IA(IBC)/1908(CHE)/2023
b) IA/(IBC)/993(CHE)/2021
c) IA(IBC)/1099/CHE/2021
d) IA(IBC)/225(CHE)/2022

ORDER

IA(IBC)/1099/CHE/2021

Ld. Counsel Mr. Saibarath for R1 in IA(IBC)/1099/CHE/2021. Ld. RP is present in person.

In this case RP has stated that he is withdrawing the Application as the matter has been settled. **IA(IBC)/1099/CHE/2021 is treated as withdrawn and is disposed off.**

IA/(IBC)/993(CHE)/2021

Ld. Counsel Mr. V. Bathri Narayan for R3. Affidavit has been filed vide Diary No.2540 dated 24.05.2024. Let the copy be served on the RP.

List the application for hearing on **16.07.2024**.

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IA(IBC)/1908(CHE)/2023

Information has been sought from RP in respect of CIRP period of 573 days and whether any extension / exclusion allowed. Also AFA has expired. RP to provide clarification

List the application for hearing on **16.07.2024**.

IA(IBC)/225(CHE)/2022

List the application for hearing on **16.07.2024**.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk